

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC. VII-20/1999/11191/A**

From :- Shri Utpal Rajkhowa,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Satyajit Khound,  
Principal Judge, Family Court-I,  
Kamrup, Guwahati-7.

Dated Guwahati the 17<sup>th</sup> November, 2023

Sub: **Casual leave.**

Ref:- Your letter No. FCG.1/2023/389/23 dated 07.11.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 14.11.2023 and 16.11.2023**, as prayed for. The Counsellor, Family Court-I, Kamrup, Guwahati would remain in charge of your Court and Office during your absence.

Yours faithfully,

S & P  
**REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-20/1999/11192/dated**

17.11.2023

Copy to.

✓ 1. The Project Manager, Gauhati High Court.

A  
17/11/23  
**REGISTRAR (VIGILANCE)**  
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